### COURT - I

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# **APPEAL NO. 241 of 2016 &** IA NOS. 520 AND 361 OF 2016

Dated: 04th May, 2017

Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present:

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Adani Power Maharashtra Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) Mr. J.J. Bhatt, Sr. Adv

Counsel for the Respondent(s) Mr. Buddy A. Ranganadhan for R.1

Ms. Ramni Taneja for R.2

Ms. Anushree Bardhan Mr. Shubham Arya for R.3

### ORDER

## (Mentioned in the Court)

As agreed by learned counsel for the parties, list this matter on **09.05.2017** instead of **25.05.2017**.

(I. J. Kapoor) **Technical Member**  (Justice Ranjana P. Desai) Chairperson

ts/kt